

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 102/(MAH)/2014
M.A. No. 306/2017

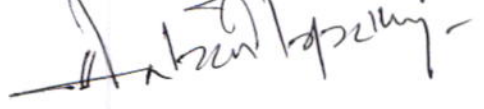
CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mrs. Shine B. Nair
V/s.
M/s. Proquest Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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11	ANIRBAN TRIPATHY	LAWER	
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ORDER

M.A. No. 306/2017 In T.C.P. No. 102/397-398/NCLT/MB/MAH/2017

1. The Learned Counsel of the Petitioner is present.
2. It is represented by him that he is not well, hence seeking adjournment.
3. The matter is adjourned to **05.02.2018**.

11.12.2017

Aah

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)